

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2207
TO BE ANSWERED ON 12.03.2025**

LAND ACQUISITION FOR RAILWAY TRACK

2207. DR. ALOK KUMAR SUMAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the land acquisition proceeding for 333 Acre in Panchdeori-Bhore (36 km) section has been taken up in Bihar State and 101.13 Acre in Deoria district of Uttar Pradesh, if so, the reasons for delay in completion of work;**
- (b) whether work on balance 48.64 km (36.00 km in the district of Gopalganj of Bihar and 12.64 km in the district of Deoria of Uttar Pradesh is held up due to non-availability of land and if so, the details thereof;**
- (c) the steps being taken for acquisition of land and completion of project; and**
- (d) the punitive action taken against the officials for deliberately delaying the project?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): Railway has taken up Hathua-Panchdeori-Bhatni (80 km) new line project. An expenditure of ₹277 crore has been incurred upto March 2024. Hathua-Panchdeori (31 km) section has been commissioned so far.

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For balance section of the project, there was stiff resistance against land acquisition from local villagers. Several efforts were made by Railways to resolve the issue, but it could not be resolved. Thus, it was decided to drop balance section of the project.
